

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00878/2019

Tuesday this the 4th day of August, 2020

CORAM:

Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member

A.R.Ravi, MES/109490
 S/o.Late R.Achuthan, aged 63 years
 'Sindhu Bhavan', Njarakkattuvila
 P.O.Nedumparambu, (Via) Alamcode
 Trivandrum – 695 102 **Applicant**

(By Advocate : Mr.P.K.Madhusoodhanan)

V e r s u s

1. Garrison Engineer (Army)
 Military Engineer Service
 Thirumala P.O, Trivandrum – 695 006
2. The Commander Works Engineer (N.W)
 Military Engineer Service, Kataribagh
 Naval Base P.O, Kochi – 682 004
3. The Principal Controller of Defence Accounts (Pension)
 Allahabad, Draupadi Ghat, Allahabad – 211 014
4. The Commander Works Engineer (AF)
 Head Quarters Southern Air Command Complex
 Thuruvikkal Post, Akkulam, Trivandrum – 695 011
5. Union of India, represented by its Secretary to Government
 Ministry of Defence, South Block,
 New Delhi – 110 011 **Respondents**

(By Advocate : Mr.N.Anilkumar,SCGSC)

This application having been heard on 4.8.2020, the Tribunal on the same day

delivered the following:

O R D E R (ORAL)

Hon'ble Mr. P.Madhavan, Judicial Member –

When the matter was taken up today, the learned counsel for the applicant submits that the relief is already granted and he wishes to withdraw the Original Application. He seeks permission for the same. Permission is granted. **The Original Application is dismissed as withdrawn.** No costs.

(K.V.EAPEN)
ADMINISTRATIVE MEMBER

(P.MADHAVAN)
JUDICIAL MEMBER

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List of Annexures

Annexure A1 - True copy of the Pension Payment Order (PPO) dated 16.6.2016 issued to the applicant by the 3rd respondent.

Annexure A2 - True copy of the part II order dated 27.3.2017

Annexure A3 - True copy of the Central Civil Service (Revised Pay) Rules, 2016

Annexure A4 - True copy of the letter dated 1/5/2019 by first respondent addressed to the 3rd respondent

Annexure A5 - True copy of the lawyer notice dated 5.6.2019

Annexure A6 - True copy of the Notice dated 19.6.2019 issued by the 2nd respondent to the 4th respondent

Annexure A7 - True copy of the notice dated 3/7/2019 issued by the 4th respondent to the 3rd respondent

Annexure A8 - True copy of the letter dated 2.8.2019 issued from the O/o the 3rd respondent to 2nd respondent

Annexure A9 - True copy of the letter dated 5.9.2019 issued from the O/o the 3rd respondent to 4th respondent.

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